## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5875
ANSWERED ON:11.05.2012
DEFAULT IN IPO
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## Will the Minister of FINANCE be pleased to state:

- (a) the details of cases of default/ cheating of investors and non response of queries from SEBI, committed by merchant bankers and also by companies in IPO market along with losses incurred therein during each of the last three years, company-wise; and
- (b) the action taken or proposed to be taken by the Government thereon?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) There have been no cases of non response of queries from SEBI by merchant bankers or companies in IPO market during 2009-10, 2010-11 and 2011-12.
- (b) The details of default/cheating of investors committed by merchant bankers or companies along with actions taken thereon by SEBI are given in Annexure.